	West Tripura District			
	Court- wise and Station-wise pendency of Civil and Criminal C	ases as o	n 30.06.202	5
	Court- wise pendency of Cases as on 30.06.	2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	863	495	1358
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	840	563	1403
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	98	98
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	671	572	1243
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	392	341	733
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	38	38
7	Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala	511	399	910
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	486	439	925
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	739	0	739
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	953	0	953
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	302	1580	1882
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	119	2036	2155
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	226	936	1162
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	145	958	1103
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	48	2127	2175
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	26	992	1018
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	44	1018	1062
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4),	27	1150	1177
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	47	780	827
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	42	981	1023
	Total	6481	15503	21984
CI Na	Station-wise pendency of Cases as on 30.0	•	Culmatina at	T .4 •
SI. No.	Name of the Station Agartala	Civil 5484	Criminal 14665	Total 20149
1	Total	5484	14665	20149
2	Family Court, Agartala	511	399	910
3	Addl. Judge, Family Court, Agartala	486	439	925
	Total	997	838	1835
	Grand Total	6481	15503	21984

	Gomati District					
(Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2025					
	Court- wise pendency of Cases as on 30.06.2025					
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total		
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	185	240	425		
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	189	197	386		
3	Sri Debashis Kar, Judge, Family Court, Udaipur	182	193	375		
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	305	0	305		
5	Sri Saamyajyoti Debnath Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	103	635	738		
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	35	741	776		
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	527	533		
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	565	578		
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	6	485	491		
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	5	543	548		
	Total	1029	4126	5155		
	Station-wise pendency of Cases as on 30.0	6.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Udaipur	836	2905	3741		
2	Amarpur	11	1028	1039		
	Total	847	3933	4780		
3	Family Court, Udaipur	182	193	375		
	Grand Total 1029 4126 5155					

South Tripura District						
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2025						
Court- wise pendency of Cases as on 30.06.2025						
Name and Designation of the Officer	Civil	Criminal	Total			
Sri Gobinda Das, District & Sessions Judge, Belonia	169	93	262			
Motom Debbarma, Addl.District & Sessions Judge, Belonia	125	71	196			
Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	166	77	243			
Sri Rahul Roy, Civil Judge (Senior Division), Belonia	112	0	112			
Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	51	1279	1330			
Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	124	1114	1238			
Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	25	802	827			
Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom	86	56	142			
Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	483	497			
Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	53	384	437			
Total	925	4359	5284			
Station-wise pendency of Cases as on 30.0	6.2025					
Name of the Station	Civil	Criminal	Total			
Belonia	606	3359	3965			
Sabroom	153	923	1076			
Total 759 4282 5041						
	Court- wise and Station-wise pendency of Civil and Criminal Court- wise pendency of Cases as on 30.06 Name and Designation of the Officer Sri Gobinda Das, District & Sessions Judge, Belonia Motom Debbarma, Addl.District & Sessions Judge, Belonia Sri Ramdas Chattopadhyay Judge, Family Court, Belonia Sri Rahul Roy, Civil Judge (Senior Division), Belonia Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom Total Station-wise pendency of Cases as on 30.0 Name of the Station	Court- wise and Station-wise pendency of Civil and Criminal Cases as Court- wise pendency of Cases as on 30.06.2025 Name and Designation of the Officer Civil Sri Gobinda Das, District & Sessions Judge, Belonia Motom Debbarma, Addl.District & Sessions Judge, Belonia Sri Ramdas Chattopadhyay Judge, Family Court, Belonia Sri Rahul Roy, Civil Judge (Senior Division), Belonia Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom Total Station-wise pendency of Cases as on 30.06.2025 Name of the Station Civil Belonia Sabroom	Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2 Court- wise pendency of Cases as on 30.06.2025 Name and Designation of the Officer Civil Criminal Sri Gobinda Das, District & Sessions Judge, Belonia 169 93 Motom Debbarma, Addl.District & Sessions Judge, Belonia 125 71 Sri Ramdas Chattopadhyay 166 77 Sri Rahul Roy, Civil Judge (Senior Division), Belonia 166 77 Sri Rahul Roy, Civil Judge (Senior Division), Belonia 112 0 Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia 124 1114 Smt. Chirasmita Chakraborty, JM., First Class, Belonia 124 1114 Smt. Chirasmita Chakraborty, JM., First Class, Belonia 124 1114 Sri Nanhuman Chowdhury, Addl.District & Sessions Judge, Sabroom 14 483 Smt. Rupasree Deb, Civil Judge (Jr. Div), Sabroom 14 483 Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom 153 384 Total 925 4359 Station-wise pendency of Cases as on 30.06.2025 Name of the Station Civil Criminal Belonia 606 3359 Sabroom 153 923			

Family Court, Belonia

Grand Total

	Unakoti District					
(Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2025					
	Court- wise pendency of Cases as on 30.00	6.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	190	200	390		
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	45	39	84		
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	167	435	602		
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	310	0	310		
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	101	318	419		
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	199	676	875		
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	57	719	776		
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	59	247	306		
	Total 1128 2634 3762					
	Station-wise pendency of Cases as on 30.06.2025					
SI. No.	Name of the Station	Civil	Criminal	Total		

Kailashahar

Family Court , Kailashahar

Total

Grand Total

	North Tripura District					
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 30.06.2	2025		
Court- wise pendency of Cases as on 30.06.2025						
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	321	282	603		
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	216	301	517		
3	Sri Prakash Kumar, Judge, Family Court, Dharmanagar	217	135	352		
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	303	0	303		
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	176	1238	1414		
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	298	1144	1442		
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	129	1202	1331		
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	293	295		
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	229	237		
	Total	1670	4824	6494		
	Station-wise pendency of Cases as on 30.0	6.2025		· ——		
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Dharmanagar	1443	4167	5610		
2	Kanchanpur	10	522	532		
	Total	1453	4689	6142		
3	Family Court, Dharmanagar	217	135	352		

Grand Total

Sepahijala Distr	ict
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2025

Court- wise pendency of Cases as on 30.06.2025

Court wise periodically of Cases as on 60:00:2020					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Smti. Sankari Das, District & Sessions Judge, Sonamura	218	512	730	
2	Judge, Family Court, Sonamura (Vacant) Charge remains with Smti. Sankari Das , District Judge, Sepahijala District, Sonamura	72	98	170	
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	164	0	164	
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	75	530	605	
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	28	564	592	
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	19	472	491	
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	236	285	521	
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	35	1446	1481	
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	91	1619	1710	
	Total	938	5526	6464	
	Station-wise pendency of Cases as on 30.0	6.2025			
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Sonamura	504	2078	2582	
2	Bishalgarh	362	3350	3712	
	Total	866	5428	6294	
3	Family Court , Sonamura	72	98	170	
	Grand Total	938	5526	6464	

	Khowai District Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2025					
(
	Court- wise pendency of Cases as on 30.0	6.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	103	187	290		
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	79	187	266		
3	Sri Arindam Paul, Judge, Family Court, Khowai	56	67	123		
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	135	0	135		
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	41	1364	1405		
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	36	1182	1218		
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	1096	1115		
	Total 469 4083 4552					
	Station-wise pendency of Cases as on 30.06.2025					
SI No	Name of the Station	Civil	Criminal	Total		

SI. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	413	4016	4429
	Total	413	4016	4429
2	Judge, Family Court, Khowai	56	67	123
	Grand Total	469	4083	4552

	Dhalai District					
C	Court- wise and Station-wise pendency of Civil and Criminal	l Cases as	s on 30.06.2	2025		
Court- wise pendency of Cases as on 30.06.2025						
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	43	142	185		
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	47	95	142		
3	Judge, Family Court, Ambassa (Vacant) , Charge remains with Sri Dhiman Debbarma, District Judge, Dhalai District, Ambassa	16	18	34		
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	70	0	70		
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	25	299	324		
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa (Vacant) Charge remains with Sri Divya Prakash Mishra	7	188	195		
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	85	82	167		
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	15	581	596		
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	74	477	551		
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	19	360	379		
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	7	479	486		
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	37	37		
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	89	95		
	Total	414	2847	3261		
	Station-wise pendency of Cases as on 30.0	06.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Ambassa	192	724	916		
2	Kamalpur	174	1140	1314		
3	Longtharai Valley	26	839	865		
4	Gonda Twisa	6	126	132		

Total

Grand Total

Family Court, Ambassa

	District-wise pendency of Civil and Criminal Cases as on 30.06.2025				
SI. No.	Name of the District (s)	Civil	Criminal	Total	
1	West Tripura District, Agartala	6481	15503	21984	
2	Gomati District, Udaipur	1029	4126	5155	
3	South Tripura District, Belonia	925	4359	5284	
4	Unakoti Judicial District, Kailashahar	1128	2634	3762	
5	North Tripura District, Dharmanagar	1670	4824	6494	
6	Sepahijala District, Sonamura	938	5526	6464	
7	Khowai District, Khowai	469	4083	4552	
8	Dhalai District, Ambassa	414	2847	3261	
	Total	13054	43902	56956	